

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2813
ANSWERED ON:15.03.2010
AMENDMENT IN MINIMUM WAGES ACT
Hegde Shri Anant Kumar; Joshi Dr. Murl Manohar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to amend the Minimum Wages Act, 1948 to improve the condition of workers/labourers engaged in different sectors including unorganised sector of the country;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which said Act is likely to be amended?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): The process of consultation with all Central Ministries/Departments and State Governments/Union Territory Administrations for finalizing the proposals to amend the Minimum Wages Act, 1948, is in progress.